

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : 4 ROOM NO. : 405****DATED : 07/12/2017**

DAY : Thursday

CORAM:

HON'BLE JUDICIAL MEMBER, Archana Wadhwa

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	E/87221/201 7	AKZO NOBEL INDIA LTD -Vs- CCE BELAPUR	IP/DR	
2	E/87246/201 7	COMMISSIONER, CGST, PUNE-I -Vs- TRIMURTI PLAST CONTAINERS PVT.LTD.	DR/IP	
3	E/87247/201 7	COMMISSIONER, CGST, PUNE-II -Vs- TRIMURTI PLAST CONTAINERS PVT.LTD.	DR/IP	
4	E/87248/201 7	COMMISSIONER, CGST, PUNE-I -Vs- TRIMURTI PLAST CONTAINERS PVT.LTD.	DR/IP	
5	E/87250/201 7	KARTHIK INDUCTION LTD -Vs- CCE GOA	S.R. Savant /DR	
6	E/87268/201 7	BAJAJSONS LTD -Vs- CCE NASIK- I	Pradeep Korde /DR	
7	E/87275/201 7	ROBONIK (INDIA) P. LTD -Vs- CCE BELAPUR	M.H. Sukheja, Advocate /DR	
8	E/87294/201 7	CCE PUNE II -Vs-	DR/IP	

PROTHOM INDUSTRIES INDIA PVT. LTD.

9	E/87331/201 7	CCE PUNE II -Vs- FORBES MARSHALL STEAM SYSTEMS P. LTD	DR/IP
10	E/87338/201 7	ULTRA TECH CEMENT LTD -Vs- CCE NAGPUR	UBR LEGAL ADVOCATES /DR
11	E/87357/201 7	CCE PUNE II -Vs- L,OREAL INDIA P.LTD	DR/IP

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**